

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 221 of 2013

Dated : 30th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Mr. Avinash Menon

Counsel for the Respondent(s): Mr. Pradeep Misra for R.2

Mr. Alok Shankar for R.6

ORDER

Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.11.2013 after serving copy on the other side.

Post the matter on **27.11.2013.**

**(V.J. Talwar)
Technical Member
ts/ss**

**(Justice M. Karpaga Vinayagam)
Chairperson**